

FORM A

PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF KINGSTON PAPTECH PRIVATE LIMITED

RELEVANT PARTICULAR		
1.	Name of Corporate Debtor	Kingston Paptech Private Limited
2.	Date of incorporation of corporate debtor	11.12.2008
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Ahmedabad, India under the Companies Act, 1956
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U21000GJ2008PTC055648
5.	Address of the registered office and principal office (if any) of corporate debtor	A/904 9 th Floor, Solitare Corporate Park, Near YMCA Club, S G Highway, Ahmedabad, Gujarat-380054, India
6.	Insolvency commencement date in respect of corporate debtor	15.03.2021 (Order received on 18.03.2021)
7.	Estimated date of closure of insolvency resolution process	11.09.2021
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Tejas K Shah IBBI/IPA-001/IP-P00089/2017-18/10185
9.	Address and e-mail of the interim resolution professional, as registered with the Board	B-201, Narayan Krupa Avenue, Opp. Prernatirth Derasar, Jodhpur, Satellite, Ahmedabad, Gujarat, 380015 E-mail: tejasshah44@yahoo.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	9/B, Vardan Complex, Nr. Vimal House, Lakhudi Circle, Navrangpura, Ahmedabad - 380014 Email: iptejaskshah@gmail.com
11.	Last date for submission of claims	01.04.2021
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Web link: www.ibbi.gov.in/home/downloads (b) Not applicable

Notice is hereby given that the National Company Law Tribunal, Ahmedabad Bench has ordered the commencement of a Corporate Insolvency Resolution Process of the Kingston Paptech Private Limited on 15.03.2021 (Order received on 18.03.2021.)

The creditors of Kingston Paptech Private Limited are hereby called upon to submit their claims with proof on or before 01.04.2021 to the Interim Resolution Professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class [NA] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 19.03.2021
Place: Ahmedabad



(Signature)

CA Tejas K Shah
Interim Resolution Professional
Reg. No- IBBI/IPA-001/IP-P00089/2017-18/10185